

(b) Does no arise.

(c) Will depend on availability of resources in coming years.

[*English*]

International Flights from Thiruvananthapuram

762. SHRI RAMESH CHENNITHALA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how many applications from the foreign airlines are pending for clearance for operating air services from Thiruvananthapuram International airport; and

(b) the reason for the delay in taking a decision therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) and (b). No application from any foreign airlines is pending with Government of India for clearance for operating air service from Thiruvananthapuram International Airport. However, the Governments of UAE and Saudi Arabia has expressed their desire to do so but have not sought any dates for bilateral consultations.

Strike by Doctors, Delhi

763. SHRI JEEWAN SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the strike by the service doctors in Delhi crippled the working of the C.G.H.S. dispensaries and some of the hospitals;

(b) if so, the details of the demands of the doctors;

(c) the stand of the government thereon; and

(d) the alternative arrangements made to provide medical facilities to the patients during the period of strike?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (d). Major Hospitals in Delhi are functioning normally. The services in dispensaries and Railway hospitals are adversely affected. Skeleton services have however been provided in the dispensaries under the Central Govt. Health Scheme.

(b) The Joint Action Council of Service Doctor Organisations have demanded implementation of certain clauses of 1987 package of benefits and 1989 Memorandum of Settlement including recommendations of Tikku Committee Report in toto.

(c) Major clauses of 1987 package of benefits have been implemented. All the important clauses of the 1989 Memorandum of Settlement which is in full and final settlement of all JACSDO's pending demands and therefore supersedes the 1987 package have also been implemented. A copy of O.M. dated 14.11.1991 containing decisions of the Government on Tikku Committee Report is attached at statement.

STATEMENT

No.A.45013/13/90-CHS.V

Government of India

Ministry of Health & F.W.

New Delhi, November 14th, 1991

OFFICE MEMMORANDUM

Subject: Recommendations of the High Power Committee (Tikku Committee on serv-

ice doctors-Decisions thereon.

A Committee had been set up under the Chairmanship of Shri R.K. Tikku, Secretary (Coordination) in the Cabinet Secretariat of the Government of India, to look into all aspects of career improvement and cadre restructuring of the doctors of the Central Health Service. The Committee has since submitted its Report. The various recommendations contained in the Report have been carefully considered and the Government of India have taken the following decisions:-

- (1) Two additional posts of Additional Directors General of Health Services (Rs. 7300-7600) shall be created by upgrading two of the existing common Senior Administrative Grade posts (Rs. 5900-6700). Appointment to these additional posts of additional Directors General will be made on the same lines as the existing posts of Additional Directors General.
- (2) Four additional posts in the scale of Rs. 7300-7600 shall be operated under rule 4(9) of the Central Health Service Rules, 1982, by upgradation of 4 posts in the Supertime scale of Rs. 5900-6700.
- (3) 34 additional posts of Director-Professors (Rs. 5900-6700) shall be created in the Teaching Specialists Sub-Cadre of the Central Health Service by upgrading an equivalent number of posts of Professors (Rs. 4500-5700) on floating basis.
- (4) 35 additional posts of Consultants (Rs. 5900-6700) shall be created in the Non-teaching Specialists Sub cadre of the Central Health Service

by upgrading an equivalent number of posts of Specialists Grade I (Rs. 4500-5700) on floating basis.

- (5) The distinction between the Non Functional Selection Grade (Rs. 4500-5700) and Functional Grade (Rs. 4500-5700) will be eliminated in the Central Health Service. All Associate Professors in Non-Functional Selection Grade (Rs. 4500-5700) shall be designated as Professors from 1.12.1991. All Specialists Grade II officers (Non-teaching and Public Health Sub-Cadrer) in the Non Functional Selection Grade (Rs. 4500-5700) shall be designated as Specialists Grade 1 w.e.f. 1.12.1991.
- (6) All Professors (Rs. 4500-5700) and Specialists Grade 1 officers (Non-teaching and Public Health Sub-Cadres) will be eligible for consideration for promotion to the Senior Administrative Grade Level posts (Rs. 5900-6700) subject a availability of vacancies, provided they have completed at least 3 years of regular service in the scale of Rs. 4500-5700 irrespective whether the said service was performed in the functional Grade or Non functional Grade of Rs. 4500-5700. The Associate Professors and Specialists Grade II, officers presently in the Non-Functional Selection Grade to be designated as Professors and Specialists Grade I officers respectively from 1.12.1991, shall *an masse* be placed below the existing Professors and Specialists Grade I officers respectively for the purpose of preparing eligibility lists for consideration for promotion of Senior Administrative Grade level posts (5900-6700).
- (7) As in the case of Teaching Sub-Cadre, so also in the Sub cadres of

Non-teaching Specialists and Public Health Specialists, the minimum essential qualification for recruitment as Specialist Grade II officers (Rs. 3000-5000) shall, inter-alia, be a postgraduate degree with three years' experience after obtaining the postgraduate degree, or postgraduate diploma with five years experience obtaining the postgraduate diploma. All Specialists Grade II officers, recruited in accordance with modified Recruitment Rules as mentioned above, shall be promoted to the scale of Rs. 3700-5000 on completion of 2 years of service in the scale of 3000-5000, subject to seniority-cum-fitness.

- (8) Recruitment to the posts belonging to Super-Specialities, for which the essential minimum qualification is, inter alia, DM or MCH or equivalent, shall be made in the scale of Rs. 3700-5000 in the Teaching/ Non-teaching Specialists Sub cadres.
- (9) In all the three Sub-Cadres, (Teaching, Non-teaching, and Public Health), officers with 6 years service in the scale of Rs. 3700-5000, or total 8 years service in the scale Rs. 3000-5000 and Rs. 3700-5000, shall be placed in the scales of Rs. 4500-5700 according to existing guidelines (which inter-alia, provide for overall good performance and at least two "very good" assessment during the preceding 5 years). On such placement in the scale of Rs. 4500-5700, the Associate Professors will stand designated as Professors, and the Specialists Grade II officers (Non-teaching and Public Health) shall stand design-

nated as Specialists Grade I officers.

- (10) The Senior Medical Officers (Rs. 3000-4500) will be promoted as Chief Medical Officers (Rs. 3700-5000) on completion of six years of regular service as Senior Medical Officers or on completion of ten years if combined regular services as Medical Officers and Senior Medical Officers of which at least two years shall be as Senior Medical Officers on the basis of seniority cum fitness subject to their clearing the bench mark of 'Good' with no zone of selection and without linkage to vacancies. The Promotions shall be *in situ* and personal to the officers promoted. Incidentally, this will provide a second time-bound promotion to General Duty Medical Officers, as the first time bound promotion from the level of Medical Officers (Rs. 2200-4400) to the level of Senior Medical Officers (Rs. 3000-4500) on completion of 4 years of service, on seniority cum fitness basis has already been implemented. As at present, the placement of Chief Medical Officers in the Grade Rs. 4500-5700 to the extent of 15 percent of all the senior duty posts of General Duty Medical Officers Sub Cadre, on the basis of the existing guidelines (overall good performance with at least two "very good" assessment during the preceding 5 years) will continue. Chief Medical Officers in the scale of Rs. 4500-5700 with 3 years service in the scale of Rs 4500-5700, or total 17 years of Group A service will continue to be eligible for promotion to the Senior Administrative Grade level posts (Rs. 5900-6700), subject to availability of vacancies.

- (11) All the posts occupied by the Medical Officers/Senior Medical Officers/Chief Medical Officers partime Grade Officers of the General Duty Medical Officer Sub cadre of the Central Health Service in the various hospitals and teaching and other institutions, where the functions to be performed are predominantly of specialised nature normally required to be performed by Specialist doctors, shall be converted into Specialists Posts, which shall be filled as per the existing provisions in the recruitment rules for Specialists. From the General Duty Medical Officers Sub-cadre, posts equal to the number of Medical officers/Senior Medical Officers Chief Medical Officers Super Time Grade Officers posts that would be converted into specialists posts shall be abolished. The conversion of such posts of the General Duty Medical Officers Sub cadre in the hospitals and teaching and other institutions to those of Specialists posts will open up opportunities for qualified officers belonging to the General Duty Medical Officers Sub Cadre to enter the Specialists Sub Cadre through open completion.
- (12) Direct recruitment at the level of Rs. 4500-5700 as well as 3700-5000 can be made depending on the identification of the posts.
- (13) The benefit of added years of service available under Rule 30 of the Central Civil Services (Pensions) Rules 1972., shall be available for all the members of the Central Health Service.
- (14) The feasibility of transferring any part of the work relating to Cadre Management of the Central Health Service to the Directorate General of Health Services and providing more training facilities to the Member of the Central Health Service shall be examined by the Ministry of Health & Family Welfare.
- (15) The Ministry of Railways, the Ministry of Defence and other organisations shall separately process proposals for restructuring the cadre and providing greater avenues of promotion in the light of decisions taken for the Central Health Service Cadre by the Government.
- (16) The question of increasing the age of superannuation for doctors from 58 to 60 years is deferred for more detailed examination by the department of Personnel & Training regarding its implications and repercussions.
- (17) The Department of Personnel & Training (All Indian Services Division) shall examine, in due course, the question of formation of an All India Medical and Health Service in consumption with the State Governments.
2. The Government after careful consideration of all aspects not find it possible to accept other recommendations of the high powered Committee.
3. The amendments to the Central Health Service Rules, 1982, wherever necessary, consequent upon the above decision, shall issue in due course.

sd/-

(S.HARIHARAN)

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